

SCHEDULE I**FORM A****PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF SHANTI
TRADEWORLD PRIVATE LIMITED**

1.	Name of Corporate Person	SHANTI TRADEWORLD PRIVATE LIMITED
2.	Date of Incorporation of Corporate Person	29/06/2010
3.	Authority Under Which Corporate Person Is Incorporated /Registered	Registrar of Companies-Delhi
4.	Corporate Identity Number of Corporate Person	U51909DL2010PTC204969
5.	Address of the Registered office of Corporate Person	C-1/73, Rajasthali Apartment, Near Madhuban Chowk, Pitampura Delhi - 110034
6.	Liquidation Commencement Date Of Corporate Person	01/08/2020
7.	Name, Address, Email Address, Telephone Number And The Registration Number of the Liquidator	Arunesh Kumar Dubey 302, E-21 Mahesh Bhawan, Jawahar Park, Laxmi Nagar, Near- Hira Sweets, East, NCT of Delhi-110092 E-MAIL ID: csarunesh@gmail.com Contact No.-9999823231 Registration number: IBBI/IPA-002/IP-N00858/2019-2020/12767
8.	Last Date for Submission of Claims	31/08/2020

Notice is hereby given that the Shanti Tradeworld Private Limited has commenced voluntary liquidation on 01/08/2020.

The stakeholders of Shanti Tradeworld Private Limited are hereby called upon to submit a proof of their claims, on or before 31/08/2020, to the liquidator at the address mentioned against item 7.

All stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: August 04, 2020

Place: New Delhi



Arunesh Kumar Dubey
Liquidator of Shanti Tradeworld Private Limited
Regn. No.: IBBI/IPA-002/IP-N00858/2019-2020/12767